

(ख) राष्ट्रीय ग्रामीण रोजगार कार्यक्रम, विभिन्न राज्यों के विशेष रोजगार कार्यक्रम स्व-रोजगार कार्यक्रम, प्रशिक्षण के लिए कार्यक्रम आदि की तरह की कई योजनाएँ कार्यान्वित की जा रही हैं जो या तो नए रोजगार अवसर सृजित करने में सहायता देंगी या बेरोजगारों को स्व-रोजगार प्राप्त कराने में सहायक होंगी। ये योजनाएँ श्रेणी 41 ग्रुप 'घ' के कर्मचारियों का भी ध्यान रखेंगी।

Payment of Minimum Wages by Private Companies

2220. SHRI KRISHNA PRATAP SINGH;

SHRI SUBHASH YADAV:

Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that employers are not paying full wages to their employees as per Government orders and in pursuance of the Minimum Wages Act; and

(b) if so, what steps Government propose to take to ensure payment of minimum wages to the employees by various employers and particularly the limited and private limited companies in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) and (b). Government are aware of the complaints about non-implementation of the Minimum Wages Act. Whenever specific complaints are received they are investigated by the Inspecting Officers and if found correct appropriate action under the Law is taken against the defaulting employers. It has also been decided to strengthen the enforcement machinery with a view to ensure more effective implementation of the Act.

Price Rise of Paper

2221. SHRI SUBHASH YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have raised the price of paper;

(b) if so, the extent of rise in price allowed; and

(c) the steps to ensure availability of paper?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). It has been decided to revise the price of white printing paper to Rs. 3500/- per tonne having regard to increase in the cost of production.

(c) Adequate capacity is being set up to meet the country's requirement of paper and with the expected improvement in power and coal availability, it would be possible to achieve higher capacity utilisation leading to increased production. Government are also importing Writing and Printing Paper to meet the requirements of consumers.

Review of Working of ESIs

2222. SHRI JANARDHANA POOJARY: Will the Minister of LABOUR be pleased to state:

(a) whether Government are considering to appoint a high level panel to review the working of ESI Scheme; and

(b) if so, its composition and terms of reference?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) Yes, Sir.

(b) The composition and terms of the Committee are being finalised.

Robbery in Rampura, Delhi

2223. PROF. AJIT KUMAR MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the robbery which took place on the 22nd July, 1980 in Rampura, Delhi;

(b) whether all the culprits involved in the robbery have since been arrested;

(c) if so, the details of the recovery made in the case and who is the head of the investigating team; and

(d) the efforts made to trace out the robbery by the area police and the Crime Branch of the Police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) Yes, Sir.

(c) Rs. 23,910/- in cash, 3 wrist watches, 4 gold rings and a gold chain have been recovered. The case has been investigated by an Inspector of the Crime Branch.

(d) The Deputy Commissioner of Police and the Additional Commissioner of Police visited the spot immediately after the commission of the crime. The dog squad was pressed into service and the crime team was summoned. The photographs of known-criminal were shown to the complainant and the witnesses. A large number of suspects having similar *modus operandi* were interrogated. Messages were flashed to different parts of the country to trace the criminals.

Jobs to one person in each SC/ST Family

2224. SHRI RAM SWAROOP RAM: Will the Minister of LABOUR be pleased to state:

(a) whether Government have any proposal to provide jobs to at least one person in each Scheduled Caste and Scheduled Tribe family; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) and (b). A proposal to provide employment to one person in each family is under consideration in the context of the formulation of the 1980-85 Plan. The proposal which relates to all sections of the society, will naturally cover

Scheduled Caste and Scheduled Tribe families also.

पंजाबी नाटकों (ड्रामा) में अश्लीलता पर प्रतिक्रिया के बारे में सनाचार

2225. श्रीमू लखद डाला : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 20 अगस्त, 1980 के हिन्दी दैनिक "हिन्दुस्तान" में "दर्शकों में गरमाहट"—हाउस फुल गिरावट शीर्षक के अन्तर्गत छपे लेख की ओर दिलाया गया है ;

(ख) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है ;

(ग) क्या यह मंच है कि ऐसे नाटकों का आयोजन करने में पंजाबी निदेशक अश्लीलता की सीमा को पार कर रहे हैं ; और

(घ) यदि हां, तो ऐसा मनोरंजन हमारे सामाजिक तथा सांस्कृतिक जीवन को किस हद तक खराब करेगा और सरकार द्वारा इस सम्बन्ध में क्या कार्यवाही की जा रही है ?

गृह मंत्रालय ने राज्य मंत्र (श्री योगेन्द्र मकवाना) : (क) और (ख). सरकार को सम्बन्धित लेख की जानकारी है जिसमें पंजाबी नाटकों में शालीनता की सीमा पार करने की प्रवृत्ति का उल्लेख है। किन्तु इस लेख से यह प्रकट नहीं होता कि कोई विनिर्दिष्ट संज्ञेय अपराध किया गया है।

(ग) और (घ). बताया जाता है कि कुछ पंजाबी नाटकों की प्रवृत्ति कामुकता पर जोर देने की है। राज्य सरकारों और संघ राज्य क्षेत्र प्रशासनों को ऐसे व्यक्ति पर मुकदमे चलाने के अधिकार हैं, जो दूसरों को चिढ़ाने के लिए अश्लील शब्द बोलता है, सुनाता है अथवा इशारा करता है अथवा किसी सार्वजनिक स्थान में अथवा उसके निकट ऐसा गाता है इस संबंध में उसके द्वारा आवश्यक सतर्कता बरती जा रही है।